**Annexure- 4**

**Name of the corporate debtor: SQ Infrastructure Private Limited; Date of commencement of CIRP: December 18, 2023; List of creditors as on: January 29, 2024**

**List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

**(Amount in ₹)**

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | Mrs. Fanny Ashit Mehta | 28.12.2023 | 108,952,117.00 | 71,289,041.00 | unsecured | - | - | 100.00% | 0 | 0 | 0.00 | 37,663,076.00 | |
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